

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 208
CP No. 12/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Mr. Rajeev Bhatnagar

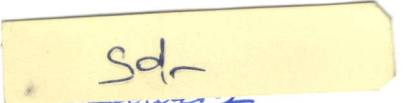
...Petitioner

Versus

M/s Green Suraksha Technology Pvt. Ltd. & Ors.

... Respondents

Due to paucity of time, the matter could not be taken up. Post the matter
to 01.11.2022.


(Prabhu Dayal Sewda)
Court Officer

September 27, 2022
VG